## IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI PRINCIPAL BENCH

C.P.	No.	350	/20	15
		330	, 20	

IN THE MATTER OF:

M/s. Shakti Hotels Pvt. Ltd. And Securocop Securities India Pvt. Ltd. .....Petitioner

SECTION:

UNDER SECTION 391-394, 100-104

:

Order delivered on 19.09.2017

Coram:

CHIEF JUSTICE M.M. KUMAR Hon'ble President

R. VARADHARAJAN Hon'ble Member (J)

For the Petitioner(s)

Mr. Ashish Midda, Advocate

For the RD (NR) Delhi

Mr. Manish Raj, Company Prosecutor

For the OL

Ms. Saumya Parmarthi, Company Prosecutor

**ORDER** 

Due to paucity of time, the matter could not be taken up for hearing.

List on 26.09.2017.

(CHIEF JUSTICE M.M. KUMAR) **PRESIDENT** 

> (R. VARADHARAJAN) MEMBER JUDICIAL

Sd1-

19.09.2017 VINEET